

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:482  
ANSWERED ON:09.12.2013  
SECOND PHASE OF KYOTO PROTOCOL  
Viswanathan Shri P.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether during the second phase of Kyoto Protocol, the Government has committed a cut-off date for emissions under international level;
- (b) if so, the details thereof and the strategy to achieve the commitment in a time-bound manner;
- (c) whether the Government accepted a legally binding commitment or agreement during the Durban meeting; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir. During the second phase of Kyoto Protocol, the Government has not committed a cut-off date for emissions under international level.
- (b) The question does not arise.
- (c) No, Sir. The Government has not accepted any legally binding commitment or agreement during the Durban meeting.
- (d) The question does not arise.